

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 111

IA NoS.177/2023, 181/2023, IA(IBC)/158(CH)2024, IA(IBC)/1564(CH)2024,  
IA(IBC)/161(CH)2024, IA(IBC)/1006(CH)2024, IA(IBC)/1569(CH)2024  
In  
CP(IB) No. 52/Chd/Pb/2018  
(Admitted)

**IN THE MATTER OF:**

Daljit Singh & Ors.

...Petitioners

Vs.

SMD Infra Ventures Pvt. Ltd.

...Respondent

**Under Section:** 7 IBC, 2016, 60(5) 19(2), 66(1), Regulation 44(2), Liquidation  
process Regulation, 2016, Rule 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence the  
matter is adjourned to 27.08.2024.

24.07.2024

Pooja

Sd/-  
Court Officer